

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-07-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/46(CHE)/2023

NAME OF THE PETITIONER : M/s. Vinay Asrani (HUF),
M/s. Damodar Hariram (HUF)

NAME OF THE RESPONDENT(S) : M/s. Rajkham Builders Pvt Ltd

UNDER SECTION : Sec 7 Rule 4 of IBC, 2016

ORDER

Ld. Counsel Mr. Anant Merthia for the Petitioner. Ld. Counsel Mr. V. Bathri Narayan for the Respondent.

Ld. Counsel for the Petitioner submits that the Petitioner has not received any proposal.

Let the proposal be shared with the Petitioner.

List the Petition for **response on the proposal / hearing on 20.08.2024.**

Sd/-
VENKATARAMAN SUBRAMANIAM
Member (Technical)

Sd/-
SANJIV JAIN
Member (Judicial)

phk